

Annexure-3

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Date of Commencement CIRP 29.11.2023) List of creditor as on 29.06.2023 (Amount in ₹)

| Sr. No | Name of creditor | Identification No./ No. of Claims | Charge Detail | | | Remarks on Security interest | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|------------------|--|-----------------------------------|----------------------------|---|-----------------------------|------------------------------|---------------------------|--------------------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | | Date of Creation of charge | Date of Modification of Charge | Amount of Charge as Per MCA | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | HDFC Bank Ltd. | NA | 06.09.2016 | 26/07/2021 | 26,00,00,000 | Secured | 12.12.2022 | 27,48,80,589.44 | 27,48,80,589.00 | Financial Creditor | | | No | 19.72% | - | - | - | - | Book debt and Receivables, Immovable property at Floor 1 & 3 of Garg Trade center in the name of CD. Also Personal guarantee of directors and corporate guarantee of Citus Real Estate |
| 2 | IDFC First Bank Limited | NA | 28.03.2018 | 14.01.2019 | 5,00,00,000 | Secured | 13.12.2022 | 1,34,07,562.45 | 1,34,07,562.45 | Financial Creditor | | | No | 0.96% | - | - | - | - | Book Debt, Good , Movable and other assets |
| 3 | State Bank of India | NA | 05-06-2021 | - | 25,65,00,000 | Secured | 13.12.2022 | 23,71,07,145.15 | 23,68,41,118.63 | Financial Creditor | | | No | 16.99% | - | - | 2,66,026.52 | - | Charge on the entire stocks and receivable Samsung India Electronics Private Limited, Voltas Godrej, Boyce, Sony and Panasonic. Equitable mortgage on property of Deepak Kumar Prashant Vihar property & personal guarantee of Dayanand, Dinesh & deepak Kumar |
| 4 | Union Bank of India | NA | 05-02-2021, 29-12-2012 | the charge created on 29.12.2012 was modified on 28-07-2020 | 64,97,00,000.00 | Secured | 14.12.2022 | 64,82,59,513.40 | 64,11,19,275.40 | Financial Creditor | | | No | 45.99% | - | - | - | 71,40,238.00 | Hypothecation of fully Paid stock and book debt and collateral securities. Collateral securities pertain to immovable properties of director and relatives of Directors |
| 5 | ICICI Bank Limited | NA | 16-07-2020 | | 6,00,00,000.00 | Secured | 27.12.2022 | 5,95,29,172.99 | 5,92,98,877.10 | Financial Creditor | | | No | 4.25% | - | - | 2,30,295.9 | - | Secured by personal guarantee of directors and properties of directors to be mortgaged. further, the lien has been created on FD amount of rs 1 Cr. Further as per loan documents this lien will remain only till the time assets belonging to the directors have been mortgage to the bank . We are not aware of the current status of lien |
| 6 | Cholamandalam Investment and Finance Company Limited | NA | 30-10-2021 | | 15000000.0 | Secured | 03.05.2023 | 1,61,64,324.00 | 1,48,18,319.00 | Financial Creditor | | | No | 1.06% | - | - | 13,46,005.0 | - | Basement Charged |
| Total (A) | | | - | | 1,27,62,00,000.00 | | - | 1,24,93,48,307.43 | 1,24,03,65,741.58 | | | - | - | 88.98% | | | 18,42,327.41 | 71,40,238.00 | |